

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

RA No.57/2004 in
OA No.444/1997
MA No.1532/2004

Lucknow this the 9th day of Sept. 2004.

Hon'ble Mr. Shanker Raju, Member (Jdl.)
Hon'ble Mr. S.P. Arya, Member (Admnv)

Smt. Uma Yadav

-Applicant

-Versus-

Union of India & Others

-Respondents

ORDER (By Circulation)

Mr. Shanker Raju, Member (J):

The present R.A. has been filed by the review applicant seeking review of our order dated 26.5.2004, passed in OA-444/97.

2. We have perused our order dated 26.5.2004 and do not find any error apparent on the face of record or discovery of new and important material which was not available to the review applicant even after exercise of due diligence. If the review applicant is not satisfied with the order passed by the Tribunal remedy lies elsewhere. The R.A. is, therefore, dismissed, in circulation.

3. Consequently, MA-1532/2004 is also dismissed.

SP Arya
(S.P. Arya)
Member(A)

S. Raju
(Shanker Raju)
Member (J)

'San.'